NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

Afrikya Advocate

Legar thakkar Advocate

Segar thakkar tar Petitioner.

COMMON ORDER TCP No. 31/397-398/CLB/MB/MAH/2014 CP No. 16/58/CLB/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- 2. In Respect of C.P No. 16/2016 a Reply has been served to the Petitioner stated to be on 29.03.2017.
- 3. In Respect of TC.P No. 31/2014 Arguments are in progress and partly heard.
- 4. Both the Petitions are now listed for Final Hearing on **01.05.2017**. Date is duly communicated to both the sides.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 31.03.2017